

07-11-96

Hon'ble Mr. S. Das Gupta, A.M.

Hon'ble Mr. T.L. Verma, J.M.

Learned counsel for the applicant has filed MA No. 2126/96 seeking dismissal of the OA as not pressed. The application is allowed. The oa is dismissed as not ~~being~~ pressed.

2. Shri Avnish Tripathi is present as Proxy Counsel for ~~the~~ Shri SC Tripathi, learned Counsel for the respondents

  
Member (J)

  
Member (A)

Dube/